

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **21.10.2020**

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. CC 642/2014 2. CC 727/2014 3. CC 1723/2016 4. CC 322/2017 5. CC 1602/2018</p> <p style="text-align: center;">HEARING</p> <p>6. Cr 48/2020 TS Halli PS 7. Cr 86/2020 NGPS 8. CC 6/2017 9. CC 1249/2017 10. OS 59/2020 11. OS 137/2020</p>	<p style="text-align: center;">HEARING</p> <p>12. CC 1417/2014 13. CC 646/2016 14. CC 76/2017 15. CC 578/2017 16. CC 321/2018 17. CC 783/2018 18. CC 784/2018</p>

Hosakote

Dated: - 20.10.2020

Girish
20/10/20
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANAVAR**, PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **21.10.2020 at 2.45 PM**

HEARING

1. Cr.78/2020 ANGPS
2. Cr. 239/2020 HPS
3. Cr. 313/2020 HPS
4. Crl. Misc. 156/2020
5. Crl. Misc. 228/2020
6. OS 198/2020
7. OS 202/2020

J.C.MATTER

8. CC 367/2013
9. CC 14/2018
10. CC 1151/2019
11. CC 2539/2019
12. CC 1041/2020
13. CC 1044/2020
14. CC 1047/2020
15. CC 1212/2020

Hosakote

Dated: -20.10.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
- 2.** The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.